

hancement in the rate of reservist pension and ordinary family pension in respect of OR reservists with effect from 1st January, 1973,

(b) if so, the details thereof,

(c) whether it is also a fact that reservists as well as MPs have represented to Government that the orders should be implemented since 1952, and

(d) if so, the decision taken by Government so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF SHER SINGH) (a) and (b) Yes Sir Consequent on the improvements made in the pensionary rates of service personnel with effect from 1st January, 1973 on the basis of the recommendations of the Third Pay Commission, the rate of pension of OR reservists of the Army and corresponding categories of reservists in the Navy and Air Force, who have been transferred to pension establishment on or after 1-1-73, has been raised to Rs 50 p m

Similarly, the rate of ordinary family pensions in respect of such reservists has also been raised to Rs 44/- p m with effect from 1-1-73. The revised rate is admissible to the families of such of the OR reservists who were on the reserve strength on 31st December 72 including those who died on that date, and also to those who were/are transferred to reserve on or after 1-1-73 and died/die due to non-attributable causes, while in reserve or after retirement with a reservist pension

In addition to the reservist pension and ordinary family pension as indicated above, a periodic relief of Rs 35/- p m. is also admissible to them at present, thus making the total of reservist pension to Rs 85/- and family pension to Rs 79/- p m

(c) and (d) Individual representations as well as representations through MPs have been received that the increased rates of pension should be made applicable in the case of those who became non-effective prior to 1-1-1973. However since rates of pension of all other categories of service personnel, revised as a result of the recommendations of the Third Pay Commission, were made effective from 1-1-73, no departure can be made in the case of reservists

संगीत तथा नाटक प्रभाग द्वारा सांस्कृतिक कार्यक्रमों के लिए व्यक्तियों तथा संगठनों को बी गई राशि

8181. श्री लालजी भाई : क्या सूचना और प्रसारण मंत्री यह बताने कृपा करेंगे कि

(क) गत तीन वर्षों के दौरान विभिन्न स्थानों पर सांस्कृतिक कार्यक्रमों तथा नाटकों को प्रायोजित करने के लिए मजालय के संगीत तथा नाटक प्रभाग द्वारा कितने व्यक्तियों अथवा संगठनों को ठेके दिये गये थे और

(ख) ऐसे व्यक्तियों अथवा संगठनों को इन ठेकों के लिये कितनी राशी बी गई है और तत्सम्बन्धी खर्चा क्या है ?

सूचना और प्रसारण मंत्री श्री लाल कृष्ण जयसवाल) : (क) और (ख) जावेगा। सूचना एकत्रित की जा रही है और उसकी सचन की वेब पर रखा दिया जावेगा।